



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/May/202324/2

DATED: 29/05/2023

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/May/202324/2 dated 29/05/2023 of Norms Committee - VII for the year 2023-24 was held on 29/05/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Deputy DGFT	DGFT(HQ)
2	Mahesh Kumar , Assistant Section Officer	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	Omprakash sharma, Technical Consultant	C&PC
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00045240AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.11.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	2 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	DODIA ESTABLISHMENT
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000364AM12
RA File Number	039404000736 AM12
Licence No and Date	0310665681/17/11/2011
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 13.02.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	3 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	TESA TAPES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000464AM12
RA File Number	039504001041 AM12
Licence No and Date	0310685674/12/03/2012
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	4 / NC/7/MEET/May/202324/2
Case Status	Case Deferred

Party Name	VISEN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM REVIW00141329AM22
RA File Number	039504000336 AM16
Licence No and Date	0310803153/08/03/2016
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MACRO POLYMERS PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM REVIW00004618AM23
RA File Number	082404000201 AM17
Licence No and Date	0810138553/29/08/2016
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	6 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	GEEP INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000120AM18
RA File Number	039404001060 AM17
Licence No and Date	0310811386/22/02/2017
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on	

23.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	7 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000434AM19
RA File Number	052304000254 AM19
Licence No and Date	0510407751/11/09/2018
Norms Committee Decision:	
The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case.	

Case No.	8 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	JESONS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000566AM19
RA File Number	039404000625 AM19
Licence No and Date	0310824564/22/10/2018
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.	

Case No.	9 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	SHRINATH FLEXIPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000974AM19
RA File Number	092404000353 AM19
Licence No and Date	0910066760/24/10/2018
Norms Committee Decision:	
The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 4//87 dated 19.06.2019. The committee decided to withdraw the case.	

Case No.	10 / NC/7/MEET/May/202324/2
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Case Status	Case Withdrawn
Party Name	JESONS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000572AM19
RA File Number	039404000705 AM19
Licence No and Date	0310825081/16/11/2018
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case.	

Case No.	11 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	JINDAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000694AM19
RA File Number	052304000335 AM19
Licence No and Date	0510408715/30/11/2018
Norms Committee Decision: The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.18//87 dated 26.02.2020. The committee decided to withdraw the case.	

Case No.	12 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705001035AM19
RA File Number	039404000895 AM19
Licence No and Date	0310826515/22/01/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdraw the case.	

Case No.	13 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705001093AM19

RA File Number	039404000985 AM19
Licence No and Date	0310826967/11/02/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.4/87 dated 19.06.2019. The committee decided to withdrawn the case.	

Case No.	14 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705001255AM19
RA File Number	082404000419 AM19
Licence No and Date	0810144762/13/03/2019
Norms Committee Decision: The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdraw the case.	

Case No.	15 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	AAKASH POLYFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000045AM20
RA File Number	522404000003 AM20
Licence No and Date	5210043032/16/04/2019
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.	

Case No.	16 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000246AM20
RA File Number	052404000245 AM20
Licence No and Date	0510411360/25/07/2019
Norms Committee Decision:	

The committee considered the case as per agenda and noted that this case pertains to NC V. Hence the committee decided to transfer the case to NC V.

Case No.	17 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	REICHHOLD INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000294AM20
RA File Number	318304000069 AM20
Licence No and Date	3110067502/14/08/2019
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdraw the case.	

Case No.	18 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	SUNLEX FABRICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000308AM20
RA File Number	242404000024 AM20
Licence No and Date	2410042839/21/08/2019
Norms Committee Decision:	
The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No.18//87 dated 26.02.2020. The committee decided to withdrawn the case.	

Case No.	19 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM REVIW00000303AM23		
RA File Number	052404000393 AM20		
Licence No and Date	0510412159/17/10/2019		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity in Kg

POWDER COATING RESIN (PCR) CONTAINING 26% EPOXY RESIN AND 35% POLYESTER RESIN	1 Kg	Epoxy Resin	0.260
		Polyester Resin	0.350
		Titanium Dioxide	0.160
		Benzoin	0.00309
		Matt Hardener	0.012
		Leveling Agent	0.013
		Barium Sulphate Precipitated	0.225
		TRI GLYCIDYL ISO CYANURATE (TGIC)	0.015

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	20 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	MACRO POLYMERS PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000449AM20
RA File Number	082404000210 AM18
Licence No and Date	0810146529/11/11/2019
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.18/87 dated 26.02.2020. The committee decided to withdrawn the case.	

Case No.	21 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	MACRO POLYMERS PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000450AM20
RA File Number	082404000234 AM18
Licence No and Date	0810146530/11/11/2019

Norms Committee Decision:

The committee considered the case as per agenda and observed that the case was earlier approved in NC meeting No. 18/87 dated 26.02.2020. The committee decided to withdraw the case

Case No.	22 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	MALAYA RUB TECH INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM REVIW00007189AM23
RA File Number	102404000080 AM20
Licence No and Date	1010060355/27/12/2019

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	23 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000625AM20
RA File Number	022404000198 AM20
Licence No and Date	0210209810/02/03/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.07.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	24 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	SAMPARK INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000724AM21
RA File Number	052404000059 AM21
Licence No and Date	0510414213/20/05/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	25 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018305000884AM21
RA File Number	022404000017 AM21
Licence No and Date	0210209906/04/06/2020

Norms Committee Decision:

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 28.09.2020.

1. Complete technical details as per annexure to appendix 4E.

Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).

Case No.	26 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018305000883AM21
RA File Number	022404000016 AM21
Licence No and Date	0210209905/04/06/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	27 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000766AM21

RA File Number	022404000035 AM21
Licence No and Date	0210209947/02/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 29.07.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	28 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VAGMINE OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM REVIW00006124AM23
RA File Number	052404000172 AM21
Licence No and Date	0510414637/15/07/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	29 / NC/7/MEET/May/202324/2
Case Status	Case Withdrawn
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000802AM21
RA File Number	039404000332 AM21
Licence No and Date	0310837622/11/08/2020
Norms Committee Decision: The committee considered the case as per agenda and noted that the case was earlier approved in NC meeting No.7/87 dated 07.10.2020. The committee decided to withdrawn the case.	

Case No.	30 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000808AM21

RA File Number	022404000055 AM21
Licence No and Date	0210210033/13/08/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	31 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	SAMPARK INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000810AM21
RA File Number	052404000232 AM21
Licence No and Date	0510414898/17/08/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	32 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000812AM21
RA File Number	022404000062 AM21
Licence No and Date	0210210055/24/08/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	33 / NC/7/MEET/May/202324/2
Case Status	Case Rejected

Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000817AM21
RA File Number	052304000392 AM20
Licence No and Date	0510415044/28/08/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to hard copy letter issued on 16.09.2020 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	34 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000849AM21
RA File Number	022404000072 AM21
Licence No and Date	0210210102/15/09/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	35 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	STRAW EXPRESS LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000857AM21
RA File Number	039504000388 AM21
Licence No and Date	0310838439/24/09/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	36 / NC/7/MEET/May/202324/2
Case Status	Case Deferred

Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000875AM21
RA File Number	022404000088 AM21
Licence No and Date	0210210145/06/10/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	37 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	EM TECHNIK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000881AM21
RA File Number	318304000076 AM21
Licence No and Date	3110067878/09/10/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. As per reply submitted it Is noted that during the manufacturing process lubricant is also added to PTFE which is around 17% which is added to the weight of the export. Please give the quantity of lubricant required to make export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	38 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000904AM21
RA File Number	022404000096 AM21
Licence No and Date	0210210180/22/10/2020
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	39 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	018705000928AM21
RA File Number	039504000526 AM21
Licence No and Date	0310839607/19/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	40 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00033442AM21		
RA File Number	052404000452 AM21		
Licence No and Date	0511000013/08/12/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 3% wastage as under:-			
Export Item	Quantity	Import item	Quantity
UV Stabilizer White Masterbatch (Containing 30% LDPE Granules, 50% Titanium Di Oxide and 20% U.V. Stabilizer)	100000.0 Kg	LDPE Granules	30900.0 Kg
		Titanium Dioxide	51500.0 Kg
		U.V. Stabilizer	20600.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00035637AM21
RA File Number	022404000115 AM21
Licence No and Date	0211000017/10/12/2020
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	42 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00038016AM21
RA File Number	522404000074 AM21
Licence No and Date	5211000008/14/12/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	43 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00044045AM21
RA File Number	522404000073 AM21
Licence No and Date	5211000011/21/12/2020
Norms Committee Decision:	

The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 24.02.2023.

1. Complete technical details as per annexure to appendix 4E.

Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).

Case No.	44 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00045770AM21
RA File Number	02AA04006398 AM21
Licence No and Date	0211000084/23/12/2020

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	45 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00054665AM21
RA File Number	33AA04001961 AM21
Licence No and Date	3311000050/04/01/2021

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply

Case No.	46 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	ALASKA MULTI POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00063188AM21
RA File Number	05AA04024224 AM21

Licence No and Date	0511000806/15/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	47 / NC/7/MEET/May/202324/2
Case Status	Case Rejected
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00069608AM21
RA File Number	039404000506 AM21
Licence No and Date	0311000980/25/01/2021
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 26.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	48 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	GRINDWELL NORTON LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00069609AM21
RA File Number	039404000643 AM21
Licence No and Date	0311000983/25/01/2021
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 23.12.2022. 1. Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	49 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	HALDIA PETROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00073155AM21
RA File Number	02AA04008172 AM21
Licence No and Date	0211000235/29/01/2021

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	SWASTIK POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00105527AM21		
RA File Number	05AA04040358 AM21		
Licence No and Date	0511001776/17/03/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 1% wastage as under:-			
Export Item	Quantity	Import item	Quantity
PVC COMPOUND NATURAL COMPACT MILKY WHITE (SHOE SOLE GRADE)	84.0 MTS	PVC RESIN	37.8 MTS
		DI OCTYL PHTHALATE	26.88 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	51 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	CREATIVE POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006274AM23
RA File Number	NA
Licence No and Date	0211001104/18/08/2021
Norms Committee Decision:	
The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished	

the information against the following DL issued to the firm dated 27.02.2023.

1. Manufacturing Process in detail.
2. Catalogue of import item.
3. Net content of import item in export.

Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).

Case No.	52 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	RAPID ENGINEERING CO PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00281811AM22		
RA File Number	05AX04000091 AM22		
Licence No and Date	0511006789/10/12/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
HIGH GRADE PLASTIC POWDER Containing 75% PRIMACOR GRADE 3460 AND 25% TITANIUM DIOXIDE(HIGH GRADE PLASTIC POWDER Containing 75% PRIMACOR GRADE 3460 AND 25% TITANIUM DI OXIDE)	1 Kg	PRIMACOR GRADE 3460 (Ethylene acrylic acid copolymer)	0.7725 Kg
		TITANIUM DI OXIDE	0.255 Kg
NOTE: Wastage allowed for import item no. 1 is 2% and for import item no. 2 is 3%.			
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	53 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00303095AM22
RA File Number	03AA04028753 AM22
Licence No and Date	0311009949/31/12/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as	

under:-			
Export Item	Quantity	Import item	Quantity
Polyethylene Compound Grade SC0699	100.0 MTS	LLDPE Granules	93.0 MTS
		Ethyl Vinyl Acetate	7.5 MTS
		Antioxidant	1.5 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	54 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00303538AM22		
RA File Number	03AX04000039 AM22		
Licence No and Date	0311009966/31/12/2021		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
P P Compound (Containing 25+/-1% Polypropylene & 75+/-1% Talc)	500.0 MTS	Polypropylene Granules	125 MTS
		Talc	375.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	55 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		

HQ File Number	HQRNORM APPLY 00322516AM22		
RA File Number	03AA04013373 AM22		
Licence No and Date	0311010621/18/01/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
POLYETHYLENE COMPOUND GRADE SC 0477	50.0 MTS	HDPE GRANULES	21.9 MTS
		LLDPE GRANULES	21.86 MTS
		ETHYL VINYL ACETATE	6.26 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	56 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	KKALPANA INDUSTRIES (INDIA) LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00404654AM22		
RA File Number	03AX04001582 AM22		
Licence No and Date	0311013403/28/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as applied with 2% wastage as under:-			
Export Item	Quantity	Import item	Quantity
P P Compound (Containing 25+/-1% Polypropylene & 75+/-1% Talc)	600 MTS	Polypropylene Granules	150.0 MTS
		Talc	450.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	57 / NC/7/MEET/May/202324/2
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Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006221AM23
RA File Number	NA
Licence No and Date	0811005006/25/05/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 02.02.2023. 1. Generic name of import item no. 1 with catalogue. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	58 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00001208AM23		
RA File Number	34AX04000182 AM23		
Licence No and Date	3411002346/06/06/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
HARD ACRYLIC EMULSION (SPCRYL HMR 45) (STYRENE ETHYL ACRYLATE CO-POLYMER LATEX AND RESIN) (Non-Volatile Matter Content 47-48%)	1000 Kg	Methyl Methacrylate	100.0 Kg
		Ethyl Acrylate	210.0 Kg
		Butyl Acrylate	40.0 Kg
		Methacrylic Acid	120.0 Kg
		Acrylic Acid	30.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	59 / NC/7/MEET/May/202324/2		
Case Status	Case Approved		
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023		
HQ File Number	HQRNORM APPLY 00001205AM23		
RA File Number	34AX04000175 AM23		
Licence No and Date	3411002337/06/06/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
HARD ACRYLIC EMULSION (SPCRYL OPHF) (STYRENE ETHYL ACRYLATE CO-POLYMER LATEX AND RESIN) (Non-Volatile Matter Content 50-52%)	1000 Kg	Methyl Methacrylate	60.0 Kg
		Styrene Monomer	100.0 Kg
		Ethyl Acrylate	240.0 Kg
		Methacrylic Acid	60.0 Kg
		Acrylic Acid	60.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	60 / NC/7/MEET/May/202324/2			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023			
HQ File Number	HQRNORM APPLY 00001362AM23			
RA File Number	03AX04001152 AM23			
Licence No and Date	0311015479/14/06/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				

				(in kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,700,000.00 Kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.414
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT	2.946

			UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
		16	RUBBER CHEMICAL :ACCELERATOR	0.596
		17	RUBBER CHEMICAL :RETARDERS	0.102
		18	ZINC OXIDE	1.908
		19	STEARIC ACID	1.089
		20	MICROCRYSTALLINE PETROLEUM WAX	0.806
		21	PRECIPITATED SILICA	0.256
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
		23	PETROLEUM TACKIFIER RESIN	0.001
		24	PHENOLIC TACKIFIER RESIN	0.576
		25	INSOLUBLE SULPHUR	0.125
		26	SILANE COUPLING AGENT	0.031
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002

		28	PROCESSING ADDITIVES	0.479
		29	HOMOGENIZING AGENT	0.095
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Quantity in Numbers)	0.020
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001389AM23
RA File Number	03AX04001258 AM23
Licence No and Date	0311015514/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	27.169
		2	NATURAL RUBBER-TECHNICALLY	9.532

exported 900,000.00 kgs)			SPECIFIED NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	5.547
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	2.178
		5	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.762
		6	CARBON BLACK	22.547
		7	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	15.046
		8	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	4.890
		9	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.516
		10	RUBBER CHEMICAL :ANTIOXIDANTS	1.204
		11	RUBBER CHEMICAL :ACCELERATOR	0.687
		12	RUBBER CHEMICAL :RETARDERS	0.069
		13	ZINC OXIDE	2.308
		14	STEARIC ACID	0.556
		15	MICROCRYSTALLINE PETROLEUM WAX	0.547
		16	PRECIPITATED SILICA	1.764
		17	RAE (Residual Aromatic Extract) OIL OR	0.673

			SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		18	PETROLEUM TACKIFIER RESIN	0.279
		19	PHENOLIC TACKIFIER RESIN	0.761
		20	INSOLUBLE SULPHUR	0.696
		21	SILANE COUPLING AGENT	0.285
		22	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.648
		23	AGEING RESISTANCE CHEMICAL (HTS)	0.428
		24	PROCESSING ADDITIVES	0.102
		25	HOMOGENIZING AGENT	0.542
		26	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.116
		27	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		28	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		29	BLADDERS (quantity in numbers)	0.020
		30	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book

of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001387AM23
RA File Number	03AX04001257 AM23
Licence No and Date	0311015512/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,700,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.414
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225

		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
		16	RUBBER CHEMICAL :ACCELERATOR	0.596
		17	RUBBER CHEMICAL :RETARDERS	0.102
		18	ZINC OXIDE	1.908
		19	STEARIC ACID	1.089
		20	MICROCRYSTALLINE PETROLEUM WAX	0.806

		21	PRECIPITATED SILICA	0.256
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
		23	PETROLEUM TACKIFIER RESIN	0.001
		24	PHENOLIC TACKIFIER RESIN	0.576
		25	INSOLUBLE SULPHUR	0.125
		26	SILANE COUPLING AGENT	0.031
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002
		28	PROCESSING ADDITIVES	0.479
		29	HOMOGENIZING AGENT	0.095
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Quantity in Numbers)	0.020
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001388AM23
RA File Number	03AX04001238 AM23
Licence No and Date	0311015513/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,900,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

	7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
	8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
	9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
	10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
	11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
	12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
	13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
	14	RUBBER CHEMICAL :ACCELERATOR	0.678
	15	RUBBER CHEMICAL :RETARDERS	0.122
	16	ZINC OXIDE	1.775
	17	STEARIC ACID	0.881
	18	MICROCRYSTALLINE PETROLEUM WAX	0.872
	19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF	4.030

			THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001390AM23

RA File Number	03AX04001253 AM23			
Licence No and Date	0311015515/15/06/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,450,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.997
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.257
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.870
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.250
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.465
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.965
		8	NYLON TYRE CORD FABRIC (DIPPED)	4.093
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.044

		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.082
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.296
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.425
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.282
		14	RUBBER CHEMICAL :ACCELERATOR	0.602
		15	RUBBER CHEMICAL :RETARDERS	0.105
		16	ZINC OXIDE	1.829
		17	STEARIC ACID	0.764
		18	MICROCRYSTALLINE PETROLEUM WAX	0.753
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.495
		20	PETROLEUM TACKIFIER RESIN	0.013
		21	PHENOLIC TACKIFIER RESIN	0.669

		22	INSOLUBLE SULPHUR	0.486
		23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.143
		24	AGEING RESISTANCE CHEMICAL (HTS)	0.129
		25	PROCESSING ADDITIVES	0.516
		26	HOMOGENIZING AGENT	0.397
		27	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.034
		28	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		29	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		30	BLADDERS (quantity in numbers)(Relevant size)	0.020
		31	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023

HQ File Number	HQRNORM APPLY 00001391AM23			
RA File Number	03AX04001240 AM23			
Licence No and Date	0311015516/15/06/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,900,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052

		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324

		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)(relevant size)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001392AM23
RA File Number	03AX04001200 AM23
Licence No and Date	0311015517/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a	100 kgs	1	NATURAL RUBBER-SMOKED	2.398

kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)			SHEETS (RSS)	
	2		NATURAL RUBBER- TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
	3		SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
	4		SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	4.419
	5		SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240
	6		CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
	7		6A) CARBON BLACK FEED STOCK (CBFS)	51.699
	8		NYLON TYRE CORD FABRIC (DIPPED)	6.818
	9		RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
	10		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
	11		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
	12		RUBBER CHEMICAL :ANTIOXIDANTS	0.931
	13		RUBBER CHEMICAL	0.528

			:ACCELERATOR	
		14	RUBBER CHEMICAL :RETARDERS	0.089
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)(Relevant size)	0.020
		27	ANTITACK RELEASE	0.183

			PREPARATION (RUBBER COMPOUND RELEASE)	
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	67 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001395AM23
RA File Number	03AX04001241 AM23
Licence No and Date	0311015519/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR- 1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL :RETARDERS	0.089
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract)	4.334

			OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)(Relevant Size)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001397AM23

RA File Number	03AX04001239 AM23			
Licence No and Date	0311015521/15/06/2022			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Qty.	S.No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,900,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052

		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637

		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Numbers)(relevant size)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001398AM23
RA File Number	03AX04001184 AM23
Licence No and Date	0311015522/15/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in Kg)
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New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 5,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL	0.931

			:ANTIOXIDANTS	
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL :RETARDERS	0.089
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE	0.114

			RELEASE)	
		26	BLADDERS (Quantity in Numbers)(relevant size)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	70 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00001662AM23
RA File Number	03AX04001928 AM23
Licence No and Date	0311015862/26/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

	Export item	Qty.	s. no.	Import description	Qty. recommended
1	SILICON RUBBER SHEETS (Total Quantity to be exported 1,00,000 kgs) (Rubber Content 98.7%)	1 Kg	1	SILICON SYNTHETIC RUBBER	1.086 Kg
			2	PEROXIDE : PERKADOX	0.014 Kg
2	SYNTHETIC RUBBER SHEETS OF FLOURO ELASTOMER RUBBER	1 Kg	3	FLOURO ELASTOMER RUBBER	0.820 Kg
			4	MAGNESIUM OXIDE	0.150 Kg

	(Total Quantity to be exported 80,000 kgs) (Rubber Content 74.54%)				
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	71 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00002839AM23
RA File Number	04AX04000480 AM23
Licence No and Date	0411003875/29/08/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 16186.0 Kg

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals Chemicals (Antioxidants/Accelerator/Antiozonant retardars,	2.518 Kg

	peptizers)	
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	72 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00003748AM23
RA File Number	03AX04003603 AM23
Licence No and Date	0311018585/15/10/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157

		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881

		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (in Numbers)(relevant size)	0.020
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	73 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00004259AM23
RA File Number	03AX04003913 AM23
Licence No and Date	0311019121/10/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S.No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	100 Kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.009
		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447
		18	MICROCRYSTALLINE PETROLEUM WAX	0.635
		19	PRECIPITATED SILICA	1.583
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON	1.138

			AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PETROLEUM TACKIFIER RESIN	0.443
		22	PHENOLIC TACKIFIER RESIN	0.639
		23	INSOLUBLE SULPHUR	0.471
		24	SILANE COUPLING AGENT	0.277
		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
		27	PROCESSING ADDITIVES	0.259
		28	HOMOGENIZING AGENT	0.744
		29	COBALT BORON COMPLEX- COBALT 22.5% (MONO BOND)	0.075
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Relevant size and in Numbers)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book

of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00004276AM23
RA File Number	03AX04003916 AM23
Licence No and Date	0311019137/10/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.704

		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE	0.872

			PETROLEUM WAX	
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (in nos) (relevant size)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00004493AM23
RA File Number	03AX04003912 AM23
Licence No and Date	0311019375/21/11/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (Total Quantity to be exported 4,000,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	20.919
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	11.227
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.435
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	12.070
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.001
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.789
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000

		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.481
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.009
		10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.055
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.259
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.447
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.357
		14	RUBBER CHEMICAL :ACCELERATOR	0.701
		15	RUBBER CHEMICAL :RETARDERS	0.039
		16	ZINC OXIDE	2.460
		17	STEARIC ACID	0.447
		18	MICROCRYSTALLINE PETROLEUM WAX	0.635
		19	PRECIPITATED SILICA	1.583
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC	1.138

			CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		21	PETROLEUM TACKIFIER RESIN	0.443
		22	PHENOLIC TACKIFIER RESIN	0.639
		23	INSOLUBLE SULPHUR	0.471
		24	SILANE COUPLING AGENT	0.277
		25	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.763
		26	AGEING RESISTANCE CHEMICAL (HTS)	0.297
		27	PROCESSING ADDITIVES	0.259
		28	HOMOGENIZING AGENT	0.744
		29	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.075
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (in Numbers)(Relevant size)	0.010

		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	76 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005020AM23
RA File Number	03AX04004604 AM23
Licence No and Date	0311020035/16/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,300,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE	1.414

			BUTADIENE RUBBER SBR-1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924
		16	RUBBER CHEMICAL :ACCELERATOR	0.596

	17	RUBBER CHEMICAL :RETARDERS	0.102
	18	ZINC OXIDE	1.908
	19	STEARIC ACID	1.089
	20	MICROCRYSTALLINE PETROLEUM WAX	0.806
	21	PRECIPITATED SILICA	0.256
	22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
	23	PETROLEUM TACKIFIER RESIN	0.001
	24	PHENOLIC TACKIFIER RESIN	0.576
	25	INSOLUBLE SULPHUR	0.125
	26	SILANE COUPLING AGENT	0.031
	27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002
	28	PROCESSING ADDITIVES	0.479
	29	HOMOGENIZING AGENT	0.095
	30	MOULD RELEASE	0.143

			PREPARATION (INSIDE RELEASE)	
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Qty. in Numbers)(Relevant size)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	77 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005046AM23
RA File Number	03AX04004611 AM23
Licence No and Date	0311020089/16/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
		3	SYNTHETIC	3.116

			RUBBER:BUTADIENE RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	9.240
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL	0.089

			:RETARDERS	
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.334
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Number)(relevant size)	0.010

		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005048AM23
RA File Number	03AX04004607 AM23
Licence No and Date	0311020090/16/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. in Kg
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide (Total Quantity to be exported 4,300,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	10.248
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	24.980
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.663
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.382
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-	1.414

			1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.225
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	50.107
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.918
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.076
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.056
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.001
		13	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.946
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.645
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.924

		16	RUBBER CHEMICAL :ACCELERATOR	0.596
		17	RUBBER CHEMICAL :RETARDERS	0.102
		18	ZINC OXIDE	1.908
		19	STEARIC ACID	1.089
		20	MICROCRYSTALLINE PETROLEUM WAX	0.806
		21	PRECIPITATED SILICA	0.256
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.686
		23	PETROLEUM TACKIFIER RESIN	0.001
		24	PHENOLIC TACKIFIER RESIN	0.576
		25	INSOLUBLE SULPHUR	0.125
		26	SILANE COUPLING AGENT	0.031
		27	AGEING RESISTANCE CHEMICAL (PERKALINK- 900 / HVA -2)	0.002

		28	PROCESSING ADDITIVES	0.479
		29	HOMOGENIZING AGENT	0.095
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		32	BLADDERS (Quantity in Numbers)(Relevant size)	0.010
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	79 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005088AM23
RA File Number	03AX04004608 AM23
Licence No and Date	0311020124/19/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S. No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362

machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.699
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471

		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678
		15	RUBBER CHEMICAL :RETARDERS	0.122
		16	ZINC OXIDE	1.775
		17	STEARIC ACID	0.881
		18	MICROCRYSTALLINE PETROLEUM WAX	0.872
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
		20	PHENOLIC TACKIFIER RESIN	0.637
		21	INSOLUBLE SULPHUR	0.324
		22	PROCESSING ADDITIVES	0.535
		23	HOMOGENIZING AGENT	0.422
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114

		26	BLADDERS (Quantity in Numbers)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005132AM23
RA File Number	03AX04004609 AM23
Licence No and Date	0311020144/20/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty. (in Kg)
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.362
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.609
		3	SYNTHETIC RUBBER:BUTADIENE	11.699

			RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.157
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.704
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	55.166
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.943
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.052
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.134
		11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.698
		12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.471
		13	RUBBER CHEMICAL :ANTIOXIDANTS	1.339
		14	RUBBER CHEMICAL :ACCELERATOR	0.678

	15	RUBBER CHEMICAL :RETARDERS	0.122
	16	ZINC OXIDE	1.775
	17	STEARIC ACID	0.881
	18	MICROCRYSTALLINE PETROLEUM WAX	0.872
	19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.030
	20	PHENOLIC TACKIFIER RESIN	0.637
	21	INSOLUBLE SULPHUR	0.324
	22	PROCESSING ADDITIVES	0.535
	23	HOMOGENIZING AGENT	0.422
	24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
	25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
	26	BLADDERS (Quantity in Numbers)(Relevant size)	0.010
	27	ANTITACK RELEASE PREPARATION (RUBBER	0.183

			COMPOUND RELEASE)	
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	81 / NC/7/MEET/May/202324/2
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005131AM23
RA File Number	03AX04004610 AM23
Licence No and Date	0311020143/20/12/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	S. No.	Description	Qty in Kg
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (Total Quantity to be exported 4,500,000.00 kgs)	100 kgs	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.398
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.169
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.116
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.419
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.240
		6	CARBON BLACK OR (It's Raw	0.000

			Material of Carbon Black)	
		7	6A) CARBON BLACK FEED STOCK (CBFS)	51.699
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.818
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.097
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.305
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.481
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.931
		13	RUBBER CHEMICAL :ACCELERATOR	0.528
		14	RUBBER CHEMICAL :RETARDERS	0.089
		15	ZINC OXIDE	1.782
		16	STEARIC ACID	1.075
		17	MICROCRYSTALLINE PETROLEUM WAX	0.832
		18	PRECIPITATED SILICA	0.002
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS	4.334

			EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		20	PHENOLIC TACKIFIER RESIN	0.225
		21	INSOLUBLE SULPHUR	0.103
		22	PROCESSING ADDITIVES	0.607
		23	HOMOGENIZING AGENT	0.004
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.143
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.114
		26	BLADDERS (Quantity in Number)	0.010
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.183

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No:8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	82 / NC/7/MEET/May/202324/2
Case Status	Case Deferred

Party Name	ENVITECH CHEMICAL SPECIALITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005903AM23
RA File Number	31AX04000325 AM23
Licence No and Date	3111001986/24/01/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. 1. End use of export product. 2. Net content of import item in export. 3. Manufacturing process in detail. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	83 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	PRISTINE MELAMINE LLP
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005919AM23
RA File Number	34AX04000790 AM23
Licence No and Date	3411003299/25/01/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	84 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005949AM23
RA File Number	34AX04000982 AM23
Licence No and Date	3411003311/28/01/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished	

the information against the following DL issued to the firm dated 13.02.2023.

1. Wastage at each of manufacturing and justification 10% wastage.

Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).

Case No.	85 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00005998AM23
RA File Number	07AX04001555 AM23
Licence No and Date	0711006315/31/01/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. 1. Process of manufacturing in details. 2. Justification for 10% wastage. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	86 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	U M CABLES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006050AM23
RA File Number	03AX04005350 AM23
Licence No and Date	0311021108/02/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. . Complete technical details as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	87 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023

HQ File Number	HQRNORM APPLY 00006045AM23
RA File Number	08AX04001860 AM23
Licence No and Date	0811007166/02/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. 1. Process of manufacturing in detail. 2. Justification for 20% wastage. 3. Wastage at each stage of manufacturing. 4. Generic name of import item at S.no. 2,3 and 4 with catalogue. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	88 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006071AM23
RA File Number	13AX04000283 AM23
Licence No and Date	1311001735/03/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 13.02.2023. 1. Process of manufacturing in detail. 2. Justification for 10% wastage. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	89 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SRI RAMKARTHC POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006112AM23
RA File Number	32AX04000503 AM23
Licence No and Date	3211004356/06/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023	

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	90 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006147AM23
RA File Number	03AX04005044 AM23
Licence No and Date	0311021220/07/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006180AM23
RA File Number	52AX04001766 AM23
Licence No and Date	5211004148/08/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	92 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	SML FILMS LIMITED
Meeting Number	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023

and Date	
HQ File Number	HQRNORM APPLY 00006207AM23
RA File Number	52AX04001774 AM23
Licence No and Date	5211004153/09/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 27.02.2023. 1. Process of manufacturing in detail as per annexure to appendix 4E. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	93 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006190AM23
RA File Number	24AX04000324 AM23
Licence No and Date	2411002222/09/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 24.02.2023. 1. Process of manufacturing in detail Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	94 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	ESSEN SPECIALITY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006290AM23
RA File Number	24AX04000314 AM23
Licence No and Date	2411002224/13/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on	

2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	95 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006279AM23
RA File Number	04AX04000993 AM23
Licence No and Date	0411004890/13/02/2023
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 27.02.2023. 1. Weight of each export product and its end use. 2. Generic names of import item. 3. Material balance between import and export on weight basis. 4. Process of manufacturing in detail. Hence, the Committee decided to defer the case. (Reminder letter issued on 02.06.2023).	

Case No.	96 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006407AM23
RA File Number	08AX04001885 AM23
Licence No and Date	0811007335/17/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	97 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	INDOFIL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023

HQ File Number	HQRNORM APPLY 00006432AM23
RA File Number	03AX04005536 AM23
Licence No and Date	0311021553/20/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	98 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	VACMET INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006505AM23
RA File Number	06AX04000348 AM23
Licence No and Date	0611001861/22/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	99 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	JAGUAR PETROPACKS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006547AM23
RA File Number	07AX04001774 AM23
Licence No and Date	0711006537/23/02/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023 1. Complete technical details as per annexure to appendix 4E.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	100 / NC/7/MEET/May/202324/2
Case Status	Case Deferred
Party Name	GEOTECH INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ May/ 202324/ 2 and 29/05/2023
HQ File Number	HQRNORM APPLY 00006608AM23
RA File Number	03AX04004932 AM23
Licence No and Date	0311021735/27/02/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/May/2023-24/02 dated 29.05.2023

1. Complete technical details as per annexure to appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L issued on 2.06.2023 on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case